

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/212 /2006 - EX[DB]

Date 12/10/2009

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
KISAN SAHKARI CHINI MILLS LTD.RAIPUR
RAIPUR, PURANPUR, NADEHI DISTT. U.S. NAGAR
KISAN SAHKARI CHINI MILLS LTD.RAIPUR

Appellant

Vs
Respondent

C.C.E. NOIDA

2009 EX[DB] dated 01-10-09

I am directed to transmit herewith a certified copy of Final order No. 767/

passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. NOIDA

C-56/42, SECTOR-62, NOIDA-201307

2. Adv. / Consult

SH. ANIL GUPTA, C.S.,
B-1/1289-A, VASANTI KUND,
N.D.I-1111-10

3 C.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

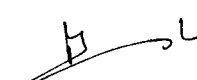
13 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)

16 Office Copy

17 Guard file


Assistant Registrar
(Excise Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL,
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
BENCH-DB

Appeal No.E/212/2006-Ex.Br.

[Arising out of Order-in-Original No.22-Commissioner/NOIDA/2005
dated 30.08.2005 passed by the Commissioner of Central Excise,
NOIDA (UP)]

Date of Hearing:30.09.2009
Date of decision: 30.09.2009

M/s. Kisan Sahkari Chini Mills Ltd.

...Appellant

Vs.

CCE, NOIDA

... Respondent

Present for the Appellant :Shri Atul Gupta, CS
Present for the Respondent:Shri S.R. Meena, SDR

Coram: Hon'ble Mr.D.N.Panda, Judicial Member
Hon'ble Mr. Rakesh Kumar, Technical Member

FINAL ORDER NO. 767/09-EX DATED:30.09.2009

PER: D.N.PANDA

Ld. Counsel Shri Atul Gupta submits that decision of Tribunal in the case of same assessee made on 11.10.2006 reported in 2007 (208) E.L.T.415 (Tri.Del.) has been upheld by Hon'ble Supreme Court dismissing Civil Appeal Nos. D15375 & 16057/07 as reported in 2008 (225) ELT A96 (S.C.). In view of such a decision, we dismiss the appeal.

[Dictated & Pronounced in the open Court].

(D.N.PANDA)
JUDICIAL MEMBER

(RAKESH KUMAR)
TECHNICAL MEMBER

Anita